

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 22-06-2021 To 22-06-2021 For (All) Maincase & (All)

Pending : 12 and Disposal : 0

| Sl No. | Case No. | Date of Registration | Cause Title | Advocate |
|--------|---------------|----------------------|---|-------------------------------|
| 1 | CRM/669/2021 | 22-06-2021 | MUKESH KUMAR THAKUR VS STATE OF WEST BENGAL | DEBORSHI DHAR |
| 2 | CRM/670/2021 | 22-06-2021 | PRASENJIT ROY VS STATE OF WEST BENGAL AND ORS. | ARNAB SAHA |
| 3 | CRM/671/2021 | 22-06-2021 | JODDAR MIAH AND ORS VS THE STATE OF WEST BENGAL | SUBHASISH MISRA |
| 4 | CRM/672/2021 | 22-06-2021 | AJAY SARKAR VS THE STATE OF WEST BENGAL | DEBAJIT KUNDU |
| 5 | CRM/673/2021 | 22-06-2021 | BISHAL KUJUR VS THE STATE OF WEST BENGAL | JAYDEEP KANTA BHOWMIK |
| 6 | CRM/674/2021 | 22-06-2021 | DINESH BARMAN AND ANR VS THE STATE OF WEST BENGAL | SATARUDRIYA MUKHERJEE |
| 7 | CRM/675/2021 | 22-06-2021 | RANJIT DAS VS State of West Bengal | RAJENDRA PRASAD ROY CHOWDHURY |
| 8 | CRM/676/2021 | 22-06-2021 | RANJIT DAS VS STATE OF WEST BENGAL AND ORS. | RAJENDRA ROY CHOUDHURY |
| 9 | CRM/677/2021 | 22-06-2021 | PRASENJIT ROY @ HANG VS STATE OF WEST BENGAL AND ORS. | PRAVAS BHATTACHARYA |
| 10 | WPA/1080/2021 | 22-06-2021 | NAGENDRA NATH ROY VS STATE OF WEST BENGAL AND ORS. | BAIDURYA GHOSAL |
| 11 | WPA/1081/2021 | 22-06-2021 | MEHEBUB ALAM VS THE STATE OF WEST BENGAL AND ORS | SUBHASISH MISHRA |
| 12 | WPA/1082/2021 | 22-06-2021 | JIWAN LAL AGARWAL AND ORS VS STATE OF WEST BENGAL AND ORS | ARJUN SAMANTA |

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